CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Original Application No. 762 of 1998

Thursday, this the 28th day of August 2008

Present

Hon'ble Mr. Justice A.K. Yog, Member (J) Hon'ble Mr. K.S. Menon, Member (A)

VINDHYACHAL RAJ aged about 57 years, S/o Late Shri Harimangal Raj, R/o Village and Post-Dumriniwas, Tehsil-Sahjanwa, District-Gorakhpur, employed as Sr. Supdt. Post Offices, Gorakhpur Division in the District Gorakhpur.

Applicant

By Advocate: Sri Avnish Tripathi

Vs.

- Union of India through the Secretary, Ministry of Communication, Department of Post, Dak Bhawan, New Delhi-I.
- 2. C.P.M.G., U.P. Circle, Lucknow 226001.
- P.M.G. Gorakhpur 273008.
- Shri Vijai Kumar Lal, Chief Post Master, Kanpur-208001.
- Shri J. Mishra (I.P.S. GA) C/o C.P.M.G., Orissa Circle, Bhubaneshwar.

Respondents

By Advocate: Shri Satish Mandhyan

ORDER

Delivered by Justice A.K. Yog, J.M.

None for the applicant. Sri Satish Mandhyan, Advocate on behalf of respondents.

2. Perused the pleadings on record particularly pleadings contained in O.A. Sri Satish Mandhyan, Advocate on behalf of respondents points out that dispute in the present O.A. relates to promotion, which relates to the year 1998. Now 10 years have elapsed. One can imagine, various officers have been retired and factual scene has been changed drastically. We also find that annexure A-1 to the O.A. is not legible;

reference may be made to para-12 to 16 of said annexure. Learned counsel for the applicant is not present to press this O.A. It appears that applicant is not interested in prosecuting the matter since the same has become stale. O.A. is accordingly dismissed. However, it is made clear that dismissal of this O.A. shall not prejudice the right of applicant for making his claim of promotion, if any, under law.

There shall be no order as to costs.

Member (A)

Member (J)

/M.M/